

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :11-01-2022

Date : 11.01.2022										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	2736/2022	11.01.2022	WP (C) - 12435/2019	G.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-04			(Seat No-)
2	2737/2022	11.01.2022	WP (C) - 29253/2020	G.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-04			(Seat No-)
3	2738/2022	11.01.2022	WP (C) - 40323/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-119)
4	2739/2022	11.01.2022	WP (C) - 40323/2021	N. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-119)
5	2740/2022	11.01.2022	WP (C) - 41619/2021	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-119)
6	2741/2022	11.01.2022	WP (C) - 5186/2020	S. P. MANGARAJ	C.O.	COURT NO. 19	Order Dtd. 2022-01-07			(Seat No-119)
7	2742/2022	11.01.2022	ITA-102/2009	D. D. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-119)
8	2743/2022	11.01.2022	WP (C) - 2926/2013	R.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-119)

)
9	2744/2022	11.01.2022	ITA-102/2009	TAPAN KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-119)
10	2745/2022	11.01.2022	ARBP-43/2020	R.K. MANGARAJ	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-119)
11	2746/2022	11.01.2022	WP (C) - 6891/2018	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-119)
12	2747/2022	11.01.2022	ARBP-30/2021	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-119)
13	2748/2022	11.01.2022	WP (C) - 7439/2013	ASHUTOSH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-119)
14	2749/2022	11.01.2022	RVWPET-235/2021	P.N.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Seat No-119)
15	2750/2022	11.01.2022	WP (C) - 40919/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
16	2751/2022	11.01.2022	WP (C) - 40917/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
17	2752/2022	11.01.2022	WP (C) - 7080/2014	S.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2022-01-04			(Seat No-104)
18	2753/2022	11.01.2022	WP (C) - 40324/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-119)
19	2754/2022	11.01.2022	WP (C) -	S.K.SINGH	C.O.	COURT	Order			(Se

	022	22	28709/2013			NO. 16	Dtd. 2022-01-04			at No-119)
20	2755/2022	11.01.2022	WP (C) - 40324/2021	N. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)
21	2756/2022	11.01.2022	WP (C) - 28709/2013	S.K.SINGH	C.O.	COURT NO. 16	Order Dtd. 2022-01-04			(Se at No-119)
22	2757/2022	11.01.2022	WP (C) - 23720/2021	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-01-07			(Se at No-119)
23	2758/2022	11.01.2022	WP (C) - 23716/2021	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-01-07			(Se at No-119)
24	2759/2022	11.01.2022	WP (C) - 8585/2017	GEETANJALI MAJHI	C.O.	COURT NO. 17	Order Dtd. 2022-01-05			(Se at No-119)
25	2760/2022	11.01.2022	WP (C) - 40321/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)
26	2761/2022	11.01.2022	WP (C) - 40321/2021	N. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)
27	2762/2022	11.01.2022	WP (C) - 40316/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)
28	2763/2022	11.01.2022	WP (C) - 40316/2021	N. K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-119)
29	2764/2022	11.01.2022	BLAPL-7084/2021	KEDAR SANKAR SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-			(Se at No-

							01-05			119)
30	2765/2 022	11.01.20 22	CONTC- 6224/202 1	M/S MANORANJA N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-07			(Se at No- 119)
31	2766/2 022	11.01.20 22	CONTC- 7661/202 1	M/S MANORANJA N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-07			(Se at No- 119)
32	2767/2 022	11.01.20 22	CONTC- 7538/202 1	P.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-07			(Se at No- 119)
33	2768/2 022	11.01.20 22	CONTC- 7131/202 1	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-07			(Se at No- 119)
34	2769/2 022	11.01.20 22	WP (C) - 41240/20 21	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-05			(Se at No- 119)
35	2770/2 022	11.01.20 22	WP (C) - 41783/20 21	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-06			(Se at No- 119)
36	2771/2 022	11.01.20 22	WP (C) - 40744/20 21	A.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-07		WRIT BRANCH -1	(Se at No- 30)
37	2772/2 022	11.01.20 22	WP (C) - 40486/20 21	S.K.BISWA L	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 01-07			(Se at No- 30)
38	2773/2 022	11.01.20 22	WP (C) - 32721/20 21	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022- 01-05			(Se at No- 30)
39	2774/2 022	11.01.20 22	WP (C) - 23304/20 13	V. R. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2022- 01-07			(Se at No- 30)
40	2775/2 022	11.01.20 22	WP (C) - 11088/20 13	B.K. PATI	C.O.	COURT NO. 16	Order Dtd. 2022- 01-07			(Se at No- 30)

41	2776/2022	11.01.2022	CRLMC-2359/2019	S. S. BISWAL	C.O.	DR (J)	Order Dtd. 2021-12-20			(Se at No-30)
42	2777/2022	11.01.2022	WP (C) - 9587/2013	JYOTI RANJAN SAHOO	C.O.	DR (J)	Order Dtd. 2022-01-07			(Se at No-30)
43	2778/2022	11.01.2022	WA-946/2021	A.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-01-04			(Se at No-30)
44	2779/2022	11.01.2022	WP (C) - 38242/2021	S.K.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2021-12-22			(Se at No-30)
45	2780/2022	11.01.2022	WP (C) - 37735/2021	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2021-12-17			(Se at No-30)
46	2781/2022	11.01.2022	BLAPL-9404/2021	R. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-30)
47	2782/2022	11.01.2022	WP (C) - 40255/2021	AJAY KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-30)
48	2783/2022	11.01.2022	WP (C) - 37735/2021	SARAT CHANDRA SATAPATHY	C.O.	COURT NO. 3	Order Dtd. 2021-12-17			(Se at No-30)
49	2784/2022	11.01.2022	WP (C) - 32745/2021	PADMALAYA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-30)
50	2785/2022	11.01.2022	WP (C) - 33610/2021	P.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2021-12-03			(Se at No-30)
51	2786/2022	11.01.2022	RSA-77/2020	R.C.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2022-01-07		SECOND APPEAL	(Se at No-2)
52	2787/2022	11.01.2022	WP (C) - 381/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-01-10			(Se at No-2)
53	2788/2022	11.01.2022	WP (C) - 29463/2021	P.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-		WRIT BRANCH -5	(Se at No-

							01-07			23)
54	2789/2 022	11.01.20 22	WP (C) - 38813/20 21	B.BARIK	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07			(Se at No- 23)
55	2790/2 022	11.01.20 22	WP (C) - 41274/20 21	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07			(Se at No- 23)
56	2791/2 022	11.01.20 22	WP (C) - 40914/20 21	P.K.MISHR A	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07			(Se at No- 23)
57	2792/2 022	11.01.20 22	WP (C) - 40196/20 21	A.K.BISWA L	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07			(Se at No- 23)
58	2793/2 022	11.01.20 22	WP (C) - 41486/20 21	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 23)
59	2794/2 022	11.01.20 22	WP (C) - 41480/20 21	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 23)
60	2795/2 022	11.01.20 22	WP (C) - 38896/20 21	R.K. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07			(Se at No- 23)
61	2796/2 022	11.01.20 22	WP (C) - 41484/20 21	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 23)
62	2797/2 022	11.01.20 22	WP (C) - 39816/20 21	P.BASTIA	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07		WRIT BRANCH -3	(Se at No- 28)
63	2798/2 022	11.01.20 22	WP (C) - 36185/20 20	J.P.KAR	C.O.	COURT NO. 24	Order Dtd. 2022- 01-07			(Se at No- 28)
64	2799/2 022	11.01.20 22	CONTC- 7650/202 1	M/S.BISHN U PRASAD OJHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-06			(Se at No- 28)
65	2800/2 022	11.01.20 22	WP (C) - 41485/20 21	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 01-07			(Se at No- 28)
66	2801/2 022	11.01.20 22	WP (C) - 41470/20	A.K.JATI	C.O.	COURT NO. 3	Order Dtd.			(Se at

			21			OLD	2022-01-07			No-28)
67	2802/2022	11.01.2022	WP (C) - 41477/2021	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
68	2803/2022	11.01.2022	WP (C) - 41478/2021	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
69	2804/2022	11.01.2022	WP (C) - 41474/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
70	2805/2022	11.01.2022	WP (C) - 41479/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
71	2806/2022	11.01.2022	WP (C) - 41487/2021	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
72	2807/2022	11.01.2022	WP (C) - 41473/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
73	2808/2022	11.01.2022	WP (C) - 41476/2021	ARUN KUMAR JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
74	2809/2022	11.01.2022	WP (C) - 41483/2021	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
75	2810/2022	11.01.2022	WP (C) - 41482/2021	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
76	2811/2022	11.01.2022	WP (C) - 41481/2021	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
77	2812/2022	11.01.2022	CONTC (CP C) - 391/2018	A.K.PARID A	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
78	2813/2022	11.01.2022	CONTC (CP C) - 394/2018	A.K.PARID A	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
79	2814/2	11.01.20	WP (C) -	ARUN	C.O.	COURT	Order			(Se

	022	22	41472/2021	KUMAR JATI		NO. 3 OLD	Dtd. 2022-01-07			at No-28)
80	2815/2022	11.01.2022	CONTC (CP C) - 427/2018	DR. J.K. LE NKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
81	2816/2022	11.01.2022	CONTC (CP C) - 309/2015	JYOTIRANJAN KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-05			(Se at No-28)
82	2817/2022	11.01.2022	CONTC (CP C) - 392/2018	A.K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Se at No-28)
83	2818/2022	11.01.2022	CMP- 623/2021	S.K. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-01-07			(Se at No-28)
84	2819/2022	11.01.2022	WP (C) - 26190/2021	S.C. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Se at No-28)
85	2820/2022	11.01.2022	WP (C) - 41619/2021	J.R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-07			(Se at No-28)
86	2821/2022	11.01.2022	BLAPL- 3570/2021	P.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-01-06			(Se at No-28)
87	2822/2022	11.01.2022	BLAPL- 4408/2021	NIRANJAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Se at No-28)
88	2823/2022	11.01.2022	CRLMC- 1291/2021	M.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-01-06		CRIMINAL MISC-1	(Se at No-8)
89	2824/2022	11.01.2022	CRLMC- 2536/2021	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-01-06		CRIMINAL MISC-2	(Se at No-15)
90	2825/2022	11.01.2022	CRLMC- 2648/2021	P.R. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-01-06			(Se at No-15)
91	2826/2022	11.01.2022	CRLMC- 2607/2021	M.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-01-06			(Se at No-15)

92	2827/2022	11.01.2022	CRLMC-2606/2021	M.K.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-01-06			(Se at No-15)
93	2828/2022	11.01.2022	CONTC (CP C) - 47/2019	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-15)
94	2829/2022	11.01.2022	CONTC (CP C) - 351/2017	M/S J.K LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-15)
95	2830/2022	11.01.2022	CONTC (CP C) - 130/2018	J.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-15)
96	2831/2022	11.01.2022	CONTC (CP C) - 271/2018	B.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-01-07			(Se at No-15)
97	2832/2022	11.01.2022	WP (C) - 38158/2021	MAHADEV BEHERA	GENERAL		Order Dtd. 2021-12-13		WRIT BRANCH -1	(Se at No-30)
98	2833/2022	11.01.2022	BLAPL-9424/2021	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-30)
99	2834/2022	11.01.2022	BLAPL-9424/2021	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-01-07			(Se at No-30)
100	2835/2022	11.01.2022	CMP-636/2021	B.P.TANGA	C.O.	COURT NO. 24	Order Dtd. 2022-01-06		WRIT BRANCH -5	(Se at No-32)
101	2836/2022	11.01.2022	WP (C) - 234/2022	P.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-32)
102	2837/2022	11.01.2022	CONTC-6151/2021	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-32)
103	2838/2022	11.01.2022	CRLREV-449/2021	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2022-01-03		CRIMINAL REVISION	(Se at No-1)
104	2839/2022	11.01.2022	WP (C) - 7053/2021	GANESH CH.SAHOO	GENERAL		Order Dtd. 2018-		WRIT BRANCH -1	(Se at No-

							05-02 Lower Court Record,			30)
105	2840/2022	11.01.2022	CMP-179/2021	M.D.BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022-01-06		WRIT BRANCH -8	(Seat No-41)
106	2841/2022	11.01.2022	WP(C) - 41242/2021	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-01-05		WRIT BRANCH (DIVISION BENCH)	(Seat No-107)
107	2842/2022	11.01.2022	WP(C) - 32781/2021	T.K.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-01-06		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
108	2843/2022	11.01.2022	WP(C) - 39451/2021	D.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-01-07		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
109	2844/2022	11.01.2022	CONTC-629/2020	K.C.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-01-06		CONTEMPT	(Seat No-1)

NIC